

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF BENTELER DISTRIBUTION INDIA PRIVATE LIMITED

1.	Name of Corporate Person	Benteler Distribution India Private Limited
2.	Date of incorporation of Corporate Person	27/12/2011
3.	Authority under which Corporate Person is incorporated / registered	Registrar of Companies - Pune
4.	Corporate Identity No. of the Corporate Person	U51909PN2011FTC141790
5.	Address of the registered office and principal office (if any) of Corporate Person	A 3 Phase II Chakan MIDC Area Khalumbre Khed Taluka Pune Pune MH 410501
6.	Liquidation Commencement date in respect of Corporate Person	19/04/2019
7.	Name, Address, Email Address, Telephone No. & Registration Number of the Liquidator	Mr. Rajkumar Mahto Registration Number IBBI/IPA-002/IP-N00723/2018-19/12209 Address: Krishna Kewal Housing Society, Flat No. 0/16, Kondhwa Khurd, Near Dominos Pizza, Pune 411048 (MH), IN Email Id: mahraj कुमार@gmail.com Telephone Number: 7709266764
8.	Last date for submission of claims	18/05/2019

Notice is hereby given that the Benteler Distribution India Private Limited has commenced voluntary liquidation on 19/04/2019

The stakeholders of Benteler Distribution India Private Limited are hereby called upon to submit a proof of their claims, on or before 18/05/2019, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 19/04/ 2019

Place: Pune



Mr. Rajkumar Mahto

(Liquidator)